CENTRAL ADMINISTRATIVE TRIBUNAL MUMBAI BERCH CAMP AT AURANGARAD.

Original Application No.120/2001.

Monday, this the 6th day of August, 2001.

Mon'ble Shri Justice Birendra Dikshit, Vice-Chairman, Hon'ble Shri M.P.Singh, Member (A).

- P.K.Mondal, Quarter No.14C/Type - IV, Ordnance Factory, Varangaon, Taluka Bhusawal, District Jalgaon - 425 308.
- 2. S.K.Saha,
 Quarter No.26, F-III,
 O.F., Varangaon, Tal. Bhusawal,
 District Jalgaon 425 308. ... Applicants.
 (By Advocate Shri S.P.Kulkarni)
- Union of India through
 Secretary,
 Ministry of Defence (Production),
 (Indian Ordnance Factory Board),
 Raksha Bhawan,
 New Delhi 110 001.
 (By Advocate Shri R.R.Shetty for Shri R.K.Shetty).

ORDER (ORAL)

Shri Justice Birendra Dikshit, Vice-Chairman,

Meard Shri S.P.Kulkarni, Counsel for the applicant and Shri R.R.Shetty, holding brief of Shri R.K.Shetty, Counsel for Respondents.

As the applicants have instructed his counsel that they do not want to proceed further with the matter, the OA is dismissed. The fax message is kept on record.

(M.P.SINGH) MEMBER(A) B. Duene .

(BIRENDRA DIKSHIT) VICE-CHAIRMAN

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